

(9)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP. NO. 347/2007 IN
OA.647/2001**

New Delhi this the 16th day of November, 2007

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)
Hon'ble Mr. L.K.Joshi , Vice Chairman (A)

Gian Chand

S/o Sh. Biru Ram

R/o D-9, G.B. Pant Poly Technic

Staff Quarters, Industrial Estate,

Okhla, New Delhi-110020.

....Applicant

(By Advocate: Sh.Gianender Singh)

Versus

1. Sh. B. Chattarjee,
Secy. Ministry of Human Resource Development
Govt of India.
Shastri Bhawan, New Delhi -110001.
2. Sh. D. Subba Rao,
Secretary (Finance) Department of Expenditure Ministry of
Finance, North Block,
Govt. of India
New Delhi.10001.
3. Shri R. Narainswamy
Chief Secretary,
Govt of NCT of Delhi.
New Secretary, I.P.Estate
New Delhi.110002
4. Shri Rakesh Mohan
Principal Secretary (Finance)
Govt of NCT of Delhi.
New Secretary, I.P.Estate
New Delhi.110002.
5. Shri G.Narender Kumar
Secretary cum Director
Directorate of Training and Technical Education
Govt of NCT of Delhi.
Muni May Ram Marg, Pitam Pura,
New Delhi.

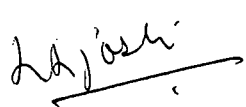
6. Dr. Mrs. Amita Dev.
Ambedkar Polytechnic Shakarpur,
Delhi-110088.
7. Mr. S. Lalcha
Chairman, All India Counsel for Technical Education
I.G. Stadium, I.P. Estate,
New Delhi. 110002. Respondents.


(By Advocate: Ms. Simran proxy for Mrs. Avnish Ahlawat)

O R D E R (ORAL)

Hon'ble Mr. Justice M. Ramacharnan, VC(J)

This application is closed taking notice of the respondents that
WP(C) No. 4895/2002, which was earlier dismissed has already been
restored. However, liberty is granted to the applicant to revive the same,
if so advised.


(L.K. Joshi)
Vice Chairman (A)


(M. Ramachandran)
Vice Chairman (J)

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